

Employment to workers of closed textile mills

2349. SHRI PRAVEEN RASHTRAPAL: Will the Minister of TEXTILES be pleased to state:

- (a) the number of closed textiles mills in Maharashtra and Gujarat, respectively;
- (b) the number of closed units restarted by Government in the last five years;
- (c) the number of workers belonging to closed textile mills in both the States as on 31 March, 2004; and
- (d) the action proposed to provide employment to above workers?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) In Maharashtra 25 textiles mills and in Gujarat 10 textiles mills of National Textile Corporation are closed.

(b) In the last five years, two mills were restarted by relocation, one each in Maharashtra and Gujarat.

(c) and (d) As on 31.3.2004 in Maharashtra, there were 2049 workers in closed textiles mill, out of which 1733 relieved on MVRS, 73 retired and remaining 243 were re-deployed to other mill. In Gujarat, there were 2032 workers in closed textiles mill, out of which 2009 relieved on MVRS and 23 retired.

Apparel Training and Design Centres

2350. DR. CHANDAN MITRA: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government proposes to establish Apparel Training and Design Centres at some places in the country;
- (b) if so, the places identified for the purpose in Madhya Pradesh and West Bengal; and
- (c) the steps taken by Government to impart training to unskilled youths in order to meet the shortage of skilled manpower in textiles sector?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) No, Sir.

(b) Does not arise.

(c) Government has introduced Integrated Skill Development Scheme (ISDS) with an objective to address the skilled manpower needs of textiles and related segments during Twelfth Five Year Plan to train 15 lakh persons including unskilled youths.

SHORT NOTICE QUESTION

Mechanism to provide satisfactory selling prices to farmers

3. SHRI MANSUKH L. MANDAVIYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Ministry, in consultation with State Governments, is going to initiate a special mechanism for proper marketing system to provide satisfactory prices to farmers for selling of fruits and vegetables; and

(b) if so, whether Government has conducted any study in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) and (b) A Committee of Ministers in-charge of Agricultural Marketing from 10 States was constituted in March, 2010 to promote reforms in agriculture marketing sector. The Committee, in its report presented on 2nd July, 2013, made several policy recommendations for improving the agricultural marketing systems, including recommendations for development of proper marketing system for fruits and vegetables.

In keeping with the recommendations of the Committee, advisories have been issued to all States/Union Territories (UTs) to deregulate marketing of fruits and vegetables so as to encourage development of alternative channels of marketing such as private markets and allow direct marketing of produce by farmers/Farmer's Producers Organisations (FPOs)/ Growers' Associations to consumers, bulk buyers, processors, exporters, etc. These measures would increase competition and minimise non value adding intermediaries in the supply chain thus ensuring better prices to the farmers and affordable prices to the consumers.

श्री मनसुख एल. मांडविया : सर, कृषि उत्पादन और मानवीय जरूरत ये दोनों एक दूसरे के पूरक हैं। कृषक अपने यहां फ्रूट्स और वेजिटेबल्स पैदा करते हैं और जब उनके यहां उत्पादन